



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,17th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
52	WP(C)/6785/2024 B/O	PINKU KALITA Versus STATE OF ASSAM AND 6 ORS.	MR. J KALITA MR SOHAING	SC, HIGHER EDU SC, BTC
ORDERS				
53	I.A.(Civil)/3712/2024 FIXED AT 2:00 P.M. in WP(C)/1264/2023 WITH WP(C)/1264/2023	SASANKA BUJAR BARUAH AND ORS Versus THE STATE OF ASSAM AND 5 ORS	MR H K NATH A J KASHYAP MS. G GOSWAMI	SC, HIGHER EDU SC, APSC
		SASANKA BUJAR BARUAH AND 15 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY G. GOSWAMI (P1-P3, P5-P7, P16) MR H K NATH (P1-P3, P5-P7, P16) MR. P BORAH A J KASHYAP (P1-P3, P5-P7, P16) MR. S HAZARIKA MR S SARMAH MS A M DCOSTA	SC, HIGHER EDU SC, APSC SC, FINANCE
54	WITH WP(C)/1267/2023	RAHUL NATH AND 33 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY G. GOSWAMI (P1, P2, P8, P10-P12, P21, P23-P25, P27, P32, P33) MR H K NATH (P1, P2, P8, P10-P12, P21, P23-P25, P27, P32, P33) MR. P BORAH A J KASHYAP (P1, P2, P8, P10-P12, P21, P23-P25, P27, P32, P33) MR. S HAZARIKA MR S SARMAH MS A M DCOSTA	SC, HIGHER EDU SC, APSC SC, FINANCE
	WITH I.A.(Civil)/3711/2024 in WP(C)/1267/2023	MS. SANCHITA NATH AND ORS Versus THE STATE OF ASSAM AND 5 ORS	MR H K NATH A J KASHYAP MS. G GOSWAMI	SC, HIGHER EDU SC, APSC

55	WITH WP(C)/1271/2023	BHARADWAJ CHOUDHURY AND 7 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY G. GOSWAMI (P2, P4) MR H K NATH (P2, P4) A J KASHYAP (P2, P4) MR. S HAZARIKA	SC, HIGHER EDU SC, APSC
	WITH I.A.(Civil)/3713/2024 in WP(C)/1271/2023	MS JONALI DAIMARY AND ANR Versus THE STATE OF ASSAM AND 5 ORS	G. GOSWAMI MR H K NATH A J KASHYAP	SC, HIGHER EDU SC, APSC
56	WITH WP(C)/1275/2023	MD. ABDUL AZIZ ALI AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY G. GOSWAMI (P1, P3) MR H K NATH (P1, P3) A J KASHYAP MR. S HAZARIKA MS A M DCOSTA	SC, HIGHER EDU SC, APSC
	WITH I.A.(Civil)/3715/2024 in WP(C)/1275/2023	MD. ABDUL AZIZ ALI AND ANR Versus THE STATE OF ASSAM AND 5 ORS	G. GOSWAMI MR H K NATH A J KASHYAP	SC, HIGHER EDU SC, APSC

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LEAVE NOTE OF ADVOCATES FOR 17/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
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[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 2

[THIS BENCH WILL SIT AT 2:00 PM]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

1 [ITA/8/2022](#)
(AT 2:00 PM)

THE COMMISSIONER OF INCOME TAX
AND ANR.

Versus

M/S GOLDSTONE CEMENTS LTD.

MR. S C KEYAL (SR. S.C.,
CBDT, IT (NER))
MR H GUPTA

DR. A SARAF
MR P BARUAH
MR S J SAIKIA
MR. N N DUTTA
MR P K BORA
B SARMA
MR. G. DUTTATRAY

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
52	Bail Appln./3869/2024 B/O	AMIN ALI Versus THE STATE OF ASSAM	MR. J M GOGOI MS. S GOGOI MR J P KACHARI	PP, ASSAM
53	Bail Appln./3870/2024 B/O	RABI HASAN MAZUMDER @ RAFI Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. I H LASKAR MR. P K DEKA	PP, ASSAM
BAIL HEARING (BA)				
54	Bail Appln./3395/2024 WITH CASE RECORD (SCANNED COPY), FIXED	MD NIJAM UDDIN Versus THE STATE OF ASSAM AND ANR	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	PP, ASSAM
55	Bail Appln./3411/2024 WITH CASE RECORD (SCANNED COPY), FIXED	MD ISTAK ALI @ KACHU Versus THE STATE OF ASSAM AND ANR	MR. N ISLAM	PP, ASSAM
56	Bail Appln./3504/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	MOFIJUR HOQUE @ MOFIDUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
57	Bail Appln./3539/2024 WITH CASE RECORD (SCANNED COPY), FIXED	MAJIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MRS S RAHANA MR. A M AHMED B DAS	PP, ASSAM
58	Bail Appln./3606/2024 BY SLIP	SAPUN KR DAS Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
BAIL HEARING				
59	AB/1381/2024 FIXED	INSAN ALI @ INSAN MIYA AND 4 ORS. Versus THE STATE OF ASSAM	MR A A DEWAN MS S. MEHJABIN MR H A RASHID	PP, ASSAM
60	AB/2999/2024 FIXED	SAMIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. A R SIKDAR MR. A HALIM MR F HAQUE	PP, ASSAM
61	AB/3125/2024 FIXED	KHUSHKET ALI Versus THE STATE OF ASSAM AND ANR.	MR. D K BAGCHI	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
36	Cont.Cas(C)/684/2024 FIXED	M/S KAKO TEA PVT. LTD. Versus ONIAM SARAN KUMAR SINGH	MS N SAIKIA MR. SUMANTA TALUKDAR	
37	WP(C)/6152/2024 FIXED	M/S KURSEONG CARRIERS PVT. LTD. AND ANR. Versus ASSAM STATE TEXTBOOK PRODUCTION AND PUBLICATION CORPORATION LTD. (ASTPPC LTD.) AND ANR.	MR. I CHOWDHURY SR ADV MR B KAUSHIK MR. A R GOGOI MR. S HAZARIKA K BHARALI	SC, ASTP
	WITH I.A.(Civil)/3891/2024 in WP(C)/6152/2024	M/S KURSEONG CARRIERS PVT. LTD. AND ANR. Versus ASSAM STATE TEXTBOOK PRODUCTION AND PUBLICATION CORPORATION LTD. (ASTPPC LTD. AND ANR	MR. I CHOWDHURY SR ADV MR B KAUSHIK MR. A R GOGOI MR. S HAZARIKA K BHARALI	SC, ASTP
38	WP(C)/6699/2024 FIXED	LOBEN BATHARI Versus THE STATE OF ASSAM AND 3 ORS.	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. M SHARMAH	GA, ASSAM SC, DIMA HASAO
39	WP(C)/6776/2024 B/O	MANOJ HARIJAN Versus THE STATE OF ASSAM AND 5 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR H AGARWAL MR J SINGH MR P DOLEY MS S JAIN	GA, ASSAM SC, REVENUE
40	WP(C)/6787/2024 B/O	RADHE CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	GA, ASSAM SC, FISHERY
41	WP(C)/6789/2024 B/O	ANANDA RAM DAS Versus THE STATE OF ASSAM AND 5 ORS	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	GA, ASSAM SC, FISHERY
42	WP(C)/6793/2024 CAVT. NO.11222/024, B/O	CHATAIMARI BAZAR UNNAYAN SAMITTEE Versus THE STATE OF ASSAM AND 7 ORS	MR. D P BORAH MR U GHOSH	SC, P AND R.D. GA, ASSAM MR. D A KAIYUM (FOR CAVEATOR)

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LEAVE NOTE OF ADVOCATES FOR 17/12/2024

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 5

[SPECIAL DIVISION BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

12 [I.A.\(CrI.\)/1239/2024](#)
WITH LCR 5 FILES. P.B-2. B/O
in CrI.A./18/2022

SOBAHAN ALI
Versus
THE STATE OF ASSAM AND ANR

MR. B D KONWAR SR. ADV. PP, ASSAM
MRS J M KONWAR
MR H AGARWAL
MR J SINGH
MS S JAIN

WITH
[CrI.A./18/2022](#)

SOBAHAN ALI
Versus
THE STATE OF ASSAM AND ANR

MR H R A CHOUDHURY PP, ASSAM
MR. B D KONWAR SR. ADV.
MR. A AHMED
MR. I U CHOWDHURY
MR H AGARWAL
MR J SINGH
H BAISHYA
H BAISHYA
MR A N IQBAL
MR P DOLEY
MS V V THANYU
MS S JAIN

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BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 6

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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HEARING

36	WP(C)/1790/2023 WITH OFFICE NOTE, FIXED	TEPUNOL YORE AND 3 ORS. Versus THE STATE OF NAGALAND AND 5 ORS.	MR D K MISHRA MR B PRASAD MR P J BORAH	MR. K N CHOUDHURY MR S BORGOHAIN (R- 6) MR. D J DAS (r-2,4) MS N MAHANTA (r-2,4) N GAUTAM (r-2,4) GA, NAGALAND
	WITH I.A.(Civil)/1650/2023 in WP(C)/1790/2023	TEPUNOL YORE AND 3 ORS. Versus THE STATE OF NAGALAND AND 5 ORS.	MR D K MISHRA MR B PRASAD MR P J BORAH N GAUTAM (r-2,4)	GA, NAGALAND

LEAVE NOTE OF ADVOCATES FOR 17/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
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26)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,17th December 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
46	WP(C)/6766/2024 B/O	KALPANA SAIKIA AND 10 ORS Versus THE STATE OF ASSAM AND ORS	MR. A SANDILYA	SC, HEALTH
ADMISSION				
47	WP(C)/4407/2024 FIXED	MANTU BARMAN Versus THE UNION OF INDIA AND 4 ORS	MR S BORTHAKUR MR. D GOGOI	MR. A K DUTTA(R-2,3) MR. A K DUTTA(R-2,3) MR. K GOGOI (CGC) MR. S SUTRADHAR (R-4) SC, L G B R I M H J.P. BARUAH (R-4) J.P. BARUAH (R-4) SC, C.G.C.

LEAVE NOTE OF ADVOCATES FOR 17/12/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
50	I.A.(Civil)/3938/2024 B/O in WP(C)/4918/2023	ABDUL KHALEK Versus THE STATE OF ASSAM AND 4 ORS	MR. M AHMED MR. I H SAIKIA MR. I H SAIKIA MR. K KALITA	MR A RAHMAN MR. A. GAYAN SC, EDU
	WITH WP(C)/4918/2023	SYED MABIDUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P K MUNIR MR A RAHMAN MR. A. GAYAN	SC, SEC. EDU.
ADMISSION				
51	WP(C)/556/2024 B/O	DR. TILAK SARMAH Versus THE STATE OF ASSAM AND 4 ORS	K U AHMED MS P SARMA	SC, HIGHER EDU MR. P HAZARIKA (r-3,4) MR. H S BORAH (r-3,4) DR P AGARWAL(R-5)
52	WP(C)/3553/2024 B/O	PHANINDRA PEGU Versus THE STATE OF ASSAM AND 4 ORS	MR A C BORBORA MRS. R BORBORA MS. N DEY MR K KALITA MR. U SAIKIA	MR U DAS (R-4) MR. S SAIKIA (R-5) MS L R DEY(R-5) MS S BORO(R-5) MR H B BARMAN(R-4) B DAS(R-5) SC, SEC. EDU.

LEAVE NOTE OF ADVOCATES FOR 17/12/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
51	WP(C)/6329/2024 FIXED	MONIKA PATOWARY BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED N. UDDIN MR. N ISLAM	GA, ASSAM SC, REVENUE
52	WP(C)/6571/2024 FIXED	RURAL CHILDRENS EDUCATION SOCIETY MODEL SCHOOL, KHARICHALA-HALDIA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MS. D BORA MS. F RAHMAN	GA, ASSAM SC, SEC. EDU.
53	WP(C)/6768/2024 B/O	ABDUR ROUF CHOUDHURY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY J M SULAIMAN BARASHA BORAH BORDOLOI	SC, P AND R.D. SC, ELECTION COMMISSION.
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
54	WP(C)/3582/2024 FIXED	HAYAT AUTO WORLD Versus THE STATE BANK OF INDIA AND 3 ORS.	MR. P K MUNIR MR. A. GAYAN	MR. D GOSWAMI, SC SBI MR. A K SAHEWALLA(R- 1,2) MR P GOGOI MR. W SHARMA(R- 1,2) SC, SBI

LEAVE NOTE OF ADVOCATES FOR 17/12/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
56	MACApp./135/2019	UNITED INDIA INSURANCE CO. LTD. Versus SMTI DHIRU BORA and ANR	MR. A TALUKDAR MR. K K BHATTA MR. J JOHN MS. J TALUKDAR	MR. M H RAJBARBHUIYAN MR. B CHETRI (r-1) MRS. R DEVI MR H GUPTA MR. A R TAHBILDAR MS. D J BORAH (r-1) MS. D J BORAH (r-1) MS. S RASUL
WITHDRAWAL				
57	Bail Appln./3809/2024 B/O	SAFIUR RAHMAN Versus THE STATE OF ASSAM	MR A K AHMED R HASSAN MS P KAKATI	PP, ASSAM
MOTION				
58	Crl.Pet./1179/2024 B/O	JIAUR RAHMAN @ JIYAU RAHMAN Versus THE UNION OF INDIA	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	SC, CUSTOMS
59	Crl.Pet./1372/2024 B/O	AKHLAI UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY A S PRODHANI K MAINUDDIN	PP, ASSAM
60	AB/3144/2024 WITH OFFICE NOTE, FIXED	ARJUN SINGH MEHTA Versus THE STATE OF ASSAM	MR A TEWARI MR T THAKURIA	MR C GARG (FOR INFORMANT) MR D BHARDWAJ (FOR INFORMANT) PP, ASSAM
61	AB/3338/2024 B/O	SHRI JWMWISRANG BRAHMA @ JEMSARANG BASUMATARY Versus THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY J DAS	PP, ASSAM
BAIL HEARING (BA)				
62	Bail Appln./3554/2024 FIXED	SRI BIKASH DEKA Versus THE STATE OF ASSAM	MR. K SINGHA MR P J PATAR M DEVI	PP, ASSAM
ORDERS				
63	I.A.(Crl.)/1119/2024 B/O in Crl.Rev.P./10386/2024	PRASANTA KUMAR DAS Versus HARSHA DAS	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD MR M HUSSAIN	

WITH
[Crl.Rev.P./10386/2024](#)
(Filing Number)

PRASANTA KUMAR DAS
Versus
HARSHA DAS (F)

MR. N HAQUE

WITH
[L.A.\(Crl.\)/10390/2024](#)
(Filing Number)

PRASANTA KUMAR DAS
Versus
HARSHA DAS (F)

MR. N HAQUE

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LEAVE NOTE OF ADVOCATES FOR 17/12/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
27	MFA/1/2013	M/S BAJAJ TRADING COMPANY Versus UNION OF INDIA	MR.K P MAHESWARI MR.A GOYAL MS.A CHOUDHURY MR.B MAHESHWARI MS. C SAHA DIVYANSH RATHI	MS.M CHATTERJEE MSK KALITA MS.M PHUKAN SC, NF RLY MS.U CHAKRABORTY
28	RSA/23/2022	ON THE DEATH OF RAJAT CHATTERJEE HIS LEGAL HEIRS BABLI CHATTERJEE AND ANR. Versus TARA CHAND NAHATA AND 2 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MR D SAIKIA
MOTION				
29	CRP(IO)/528/2024 B/O	GAUTAM THAPA AND 4 ORS. Versus ABINASH THAPA AND 2 ORS	MR. R K TALUKDAR MR. M K SHARMA MS TINLUNG	
HEARING				
30	Mat.App./7/2022 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR G N SAHEWALLA	MR. B C DAS
31	FAO/71/2024 FIXED	GEETI BORA AND ANR Versus NAVA KUMAR BORA AND 3 ORS	MR. P KHATANIAR MS N RAHMAN N R SURANA	MR. J C CHAUDHURY (R-1,2,3) MD A SAHAD (R-1,2,3) MR. R K BHUYAN (R-1,2,3) MR. M H ALI (R-1,2,3)
WITH				
	I.A.(Civil)/3088/2024 in FAO/71/2024	GEETI BORA AND ANR Versus NAVA KUMAR BORA AND 3 ORS	MR. P KHATANIAR MS N RAHMAN N R SURANA	

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BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-III, IV AND V

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
43 WP(C)/1571/2019 FIXED	EX CONSTABLE NO. 941330734, ALAUDDIN AHMED, Versus THE UNION OF INDIA AND 4 ORS.	MR. S N TAMULI MS. A BEGUM	MR. S S ROY ASSTT.S.G.I.
ORDER NO STEPS			
44 WP(C)/7255/2022 FIXED AT 2:00 P.M.	UTPAL NAGAR BHOGARGAON UNNAYAN SAMITY Versus THE STATE OF ASSAM AND 5 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI	GA, ASSAM SC, GMC
ORDERS			
45 WP(C)/1597/2024 B/O	RANJIT BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA A GAUTAM MR. C TALUKDAR	SC, HEALTH
46 I.A.(Civil)/3892/2024 FIXED in WP(C)/4066/2023	THE SECRETARY CUM PROVIDENT FUND COMMISSIONER Versus THE STATE OF THE STATE OF ASSAM AND 3 ORS ASSAM AND 3 ORS	G. GOSWAMI	GA, ASSAM
WITH WP(C)/4066/2023	PALLORBUND TEA LTD Versus THE STATE OF ASSAM AND 3 ORS	MR. J KALITA MS S KAR	MR. N C DAS (R-2,3,4) GA, ASSAM MR. A DAS (R-2,3,4) MS. M DEVI (R-2,3,4) MR. K KAKATI (R-2,3,4)

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LEAVE NOTE OF ADVOCATES FOR 17/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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26)	MR. R P HAZARIKA	17-12-2024	To	21-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,17th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
28	Bail Appln./3702/2024 FIXED	GOGOU HAOKIP Versus THE STATE OF ASSAM	M THUMRA MR. S T KOM	PP, ASSAM
FOR HEARING U/O XLI RULE II C.P.C.				
29	RSA/236/2024 CAVT. NO.10302/024, B/O	NIVA BANIKYA AND 2 ORS Versus RUMI BANIK AND ANR	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. B J MUKHERJEE MS R SAHA FOR CAVEATOR
	WITH I.A.(Civil)/3955/2024 in RSA/236/2024	NIVA BANIKYA AND 2 ORS Versus RUMI BANIK AND ANR	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. B J MUKHERJEE MS R SAHA FOR CAVEATOR
ORDERS				
30	CRP(IO)/354/2024 B/O	MUNNI DOGRA @ MUNNI GANGWAL Versus BINOD KUMAR JAIN AND 6 ORS	MR R SENSUA G KAUSHIK R A LAHKAR	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS. C AGARWAL
HEARING				
31	RSA/202/2016 WITH LCR, B/O	ON THE DEATH OF RASHOMOY CHANDA HIS LEGAL HEIRS MANIK CHANDA and 6 ORS Versus RAJU DAS and ORS.	MR.H R A CHOUDHURY MS.R CHOUDHURY MS.A BEGUM	GA, ASSAM MR. K PHUKAN MR M J QUADIR MR.S Y AHMED(R- 1-4) MS M KHANIKAR(R- 1-4)
32	RFA/37/2018 WITH LCR, FIXED	MONURANJAN SINGH Versus ADILUR RAHMAN SAIKIA	MR SISHIR DUTTA MR. A BISWAS MR B BURAGOHAIN MS. S E AHMED MD A A HUSSAIN MS S MOCHAHARI MR. S DUTTA M AHMED MR. D R GOGOI	MR. S DASGUPTA MR. A SARMA MR. B BARUAH MR. K KALITA MR. S CHOWDHURY MR J LOTHAN MR U RONGPI

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LEAVE NOTE OF ADVOCATES FOR 17/12/2024

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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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DELIVERY OF ORDER

18	Bail Appln./2656/2024	ABDUL SALIK AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 17/12/2024

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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
10	Bail Appln./3779/2024 WITH CASE RECORD (SCANNED COPY), FIXED	NANDA RAY Versus THE STATE OF ASSAM	MR. A GANGULY MR. A DUTTA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 17/12/2024

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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
47	Bail Appln./3777/2024 B/O	PRANAB KUMAR GHOSH Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI),	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	SC, CBI
48	Bail Appln./3821/2024 (CONNECTED WITH ITEM NO. 24 IN THE DAILY CAUSE LIST), FIXED	MD. JULHASH ALI @ MANIK ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
ADMISSION				
49	Crl.Pet./839/2024 WITH LCR 2 FILES, FIXED	DULAL BORA Versus THE STATE OF ASSAM AND ANR	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	PP, ASSAM
BAIL HEARING (BA)				
50	Bail Appln./2032/2024 B/O	AMIT GOPE AND ANR Versus THE UNION OF INDIA	MR H R CHOUDHURY (P1) S. TALUKDAR (P1) A S PRODHANI (P1)	SC, NCB
51	Bail Appln./3211/2024 FIXED	ASHIM ADHIKARI @ ASHIM ADHIKARY, Versus THE STATE OF ASSAM	MR KUTUB ALI MD S ALI MR M RAHMAN	PP, ASSAM
52	Bail Appln./3520/2024 FIXED	HEMANTA MADHAV GOGOI Versus THE STATE OF ASSAM	MR S BORTHAKUR MR SAURADEEP DEY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 17/12/2024

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THE GAUHATI HIGH COURT AT GUWAHATI

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BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
5	Bail Appln./2830/2024 WITH CASE RECORD AND CASE DIARY (SCANNED COPY), FIXED, (ASSIGNED BY HONOURABLE THE CHIEF JUSTICE)	ABDUL HASIB Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
6	Bail Appln./3658/2024 WITH CASE RECORD AND CASE DIARY (SCANNED COPY), OFFICE NOTE , FIXED	IMDADUL HAQUE @ AMDADUL HAQUE @ AMDADUL HAQUE Versus THE STATE OF ASSAM	MR. M A CHOUDHURY U U KHAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 17/12/2024

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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST-I]

[FOR TUESDAY, THE 17TH DAY OF DECEMBER, 2024]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE ARUN DEV CHOUDHURY

[COURT NO: 17]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]

ORDERS

- | | | | | |
|----|---|--|----------------------|---|
| 1. | REVIEW PET. 8/2024
(FIXED) | DSC HYDRO POWER
PRIVATE LIMITED AND 2
ORS.
VERSUS
THE STATE OF AP AND 2
ORS. | VIJAY JAMOH
A LAL | LISSING PERME
GA(AP)
SC(POWER) |
| 2. | I.A.(C) 203/2024
(FIXED) | THE DEPUTY
COMMISSIONER
VERSUS
BABUK RINYA AND 228 ORS. | TAKAM SUNIL | |
| | WITH | | | |
| 3. | REVIEW PET. 9/2024 | THE DEPUTY
COMMISSIONER
VERSUS
BABUK RINYA AND 228 ORS. | TAKAM SUNIL | NIKITA DANGGEN
OKEN DUGGONG
PENJOM SIGA
Y DAGIAM
HONI TANA TARA |
| 4. | I.A.(C) 249/2024 | SMTI PAKTER KOYU MARDE
VERSUS
SMTI KIPA@ GYAMAR
YANIANG | PEKYUM TAMIN | K POSI |
| | WITH | | | |
| 5. | RSA 6/2023 | PAKTER KOYU MARDE
VERSUS
KIPA@ GYAMAR YANIANG | POJAM TAMIN | K POSI
DOBA TAMUT |
| | WITH | | | |
| 6. | REVIEW PET. 13/2024
[IN I.A.(C)
133/2024(DISPOSED)] | SMTI PAKTER KOYU MARDE
VERSUS
SMTI KIPA@ GYAMAR
YANIANG | PEKYUM TAMIN | K POSI |